

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P No. 165/(MAH)/2017

CA No.

CORAM:

Present:

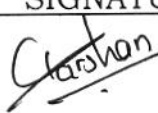
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.04.2017

NAME OF THE PARTIES: M/s. Flex Mercantile India Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Mr. Shailesh Shah Sr. Counsel Mr. Darshan Ashar Advocate	ilb Sanjay Udeshi & Co	

Order

TCSP 161/230-232/NCLT/MUM/MH/2017

TCSP 162/230-232/NCLT/MUM/MH/2017

TCSP 163/230-232/NCLT/MUM/MH/2017

TCSP 164/230-232/NCLT/MUM/MH/2017

TCSP 165/230-232/NCLT/MUM/MH/2017

At request of the petitioner counsel, list this matter on 08-06-2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)